

(d) whether the Government are providing any financial assistance to the carpet industry in Bhadohi;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the steps proposed to be taken by the Government to safeguard the interests of the carpet industry in Bhadohi?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No separate statistics of annual turnover of the carpet industry in Bhadohi U. P. is available. However Bhadohi, Mirzapur belt accounts for about 70% of the total estimated turnover of the Carpet Industry in India which is of the value of about Rs. 565 crores during the year 1990-91.

(b) No, Sir.

(c) Does not arise.

(d) Yes, Sir.

(e) The Govt. has provided the following financial assistance to the Carpet Industry in Bhadohi (U. P.) during the year 1990-91 :—

- (i) An amount of Rs. 4.00 lakhs was provided as Grant-in-aid to the All India Carpet Trade Fair Committee, Bhadohi for conducting a carpet fair in February, 91 at New Delhi for the foreign buyers.
- (ii) An amount of Rs. 1.50 lakhs was released to the Carpet Export Promotion Council for buyers-sellers meet during the aforesaid fair held in Delhi.
- (iii) An amount of Rs. 50,000/- was also given to the Carpet Export Promotion Council for orga-

nising a seminar during the carpet fair.

(iv) The Carpet Export Promotion Council is also given Grants in the shape of financial assistance annually for the promotional activities of the Indian carpet industry including that at Bhadohi.

(v) Export incentives in the shape of duty drawback, exim-scrip, pre-shipment and post-shipment credit are admissible on export of handmade carpets including those produced in Bhadohi.

(f) The following steps have been taken to safeguard the interests of the carpet industry in Bhadohi (U.P.):—

- (i) An Institute of Carpet Technology is being set up at Bhadohi.
- (ii) Various Carpet training centres are running in Uttar Pradesh including Bhadohi to develop and upgrade skills and impart training.

[English]

Board for Industrial and Financial Reconstruction

4098. PROF. SUSANTA CHAKRABORTY: Will the Minister of FINANCE be pleased to state :

(a) whether the Government propose to give some additional powers to the Board for Industrial and Financial Reconstruction and make it more effective; and

(b) if so, the measures proposed to be taken by the Government in this regard and to enlarge its scope to take

up the cases of sick public sector undertakings and grant interim relief towards exemption for rescheduling of loans and concessions in respect of past interests?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) The question of making BIFR more effective, together with other connected matters, is considered on a continuous basis by Government in the light of past experience.

Allocation made for Rural Electrification by Nabard During Seventh Plan Period

4099. SHRI K. PRADHANI: Will the Minister of FINANCE be pleased to state:

(a) the allocations made by National Bank for Agriculture and Rural Development (NABARD) for rural electrification during the Seventh Plan period, state-wise and year-wise;

(b) whether there is any proposal to increase these allocations; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The Statewise and Yearwise position of refinance provided during the Seventh Plan by the National Bank for Agriculture & Rural Development (NABARD) for rural electrification under Special Projects Agriculture of the Rural Electrification Corporation (REC) is indicated in the enclosed statement.

(b) and (c) NABARD proposes to phase out the refinancing under the programme in the coming years. In their view, the deployment of its resources must be for activities where asset creation takes place at the beneficiary level, and the REC programme is not strictly a credit based asset creation activity at that level.

STATEMENT

Statewise and Yearwise Position of Refinance provided by the National Bank for Agriculture and Rural Development (NABARD) for Rural Electrification Programme during VII Plan Period

(Rs. in Lakhs)

States	Year				
	1985-86	1986-87	1987-88	1988-89	1989-90
1	2	3	4	5	6
Haryana	132	215	213	276	259
Punjab	699	682	341	94	189
Rajasthan	387	185	94	95	325
Bihar	84	39	13	15	—
Orissa	112	158	77	56	81
West Bengal	245	204	377	298	439
Madhya Pradesh	1056	1233	1498	1409	1891